

Transfer of Tin Bigha to Bangladesh

*133. SHRI JAGDISH PRASAD MA-
THUR: Will the Minister of EXTER-
NAL AFFAIRS be pleased to state:

(a) the latest position with regard to proposed transfer of Tin Bigha area of West Bengal to Bangladesh; and

(b) whether Government are aware of the public agitation against the proposal and in what manner Government would protect the safety and other interests of the Indian population likely to be affected by the proposed transfer of the Tin Bigha area or permitting it to be used by Bangladesh?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI EDUARDO FALEIRO): (a) The Government is committed to the leasing of Tin Bigha to Bangladesh in pursuance of our earlier agreements with Bangladesh. This commitment was reiterated during the recent visit of the Bangladesh Foreign Minister to India from 26—29 August, 1991. Necessary measures are under way to complete the required formalities for an early leasing of the corridor.

(b) Yes, Sir. Some residents of Kuchlibari, an area to the south of the Tin Bigha, have expressed apprehensions about their area becoming an enclave once the lease is put into effect. However, such fears are misplaced because the sovereignty over the corridor will con-

tinue to vest in India and the residents of Kuchlibari as also Indian officials and law enforcing agencies will continue to have the right of free and unfettered movement in the leased area in either direction. The interests of the Indian population have thus been fully protected.

Robberies in South Delhi

*134. SHRI ASHWANI KUMAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware of the fact that day light robberies in South Delhi, have been taking place for the last two years and police have not been able to check the same;

(b) what are the details of such cases during the last two years and the number of cases in which the police have been able to arrest the culprits; and

(c) the number of cases which terminated in deaths and what are the details of such cases in Vasant Kunj area?

THE MINISTER OF HOME AFFAIRS (SHRI S. B. CHAVAN): (a) and (b) The number of cases of daylight robberies in South and South West Districts of Delhi during the last two years and upto 15th August, 1991, the number of persons arrested and the number of cases instituted in the court are as follows:

Year	Number of cases	Number of persons arrested	Number of cases instituted in the court
1989	39	54	21
1990	27	50	18
1991 (upto 15th August, 1991)	29	47	6

(c) There were 9 cases which terminated in death. Two of these cases occurred in Vasant Kunj area. In one of cases of Vasant Kunj area, two persons have been arrested and the case instituted in the court. The other case relating to Vasant Kunj area could not be worked out so far.

Unutilisation of P&T funds for expansion of Postal Services

*135. SHRI VIREN J. SHAH: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government's attention has been drawn to the news item entitled